

LOK SABHA

STARRED QUESTION NO. 250

TO BE ANSWERED ON 20.3.2017

ACCIDENT IN GAIL GAS PIPELINE

*** 250. DR. RAVINDRA BABU:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) whether the Government has provided relief/compensation to the injured/those burnt and deceased families in an explosion in a gas pipeline of Gas Authority of India Limited on 27 June, 2014 near Amalapuram;
- (b) if so, the details thereof including the number of families compensated so far and the steps taken to provide compensation to all victims; and
- (c) the concrete steps taken/being taken by the Government to prevent such incidents in future?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (तंत्र प्रभारस्व)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO.250 ASKED BY DR. RAVINDRA BABU, MP TO BE ANSWERED ON MARCH 20, 2017

(a) & (b): GAIL has provided relief/ compensation to the injured/ burnt and families of those persons who died in a gas pipeline explosion of GAIL (India) Limited on 27 June, 2014 near Amalapuram. Total payments including compensation made to the injured/ burnt and families of the deceased are as under:

S No	Description	Payments made (INR)
1	Ex-gratia payment to legal heirs of 22 deceased persons	5,50,00,000.00
2	Ex-gratia payment to 18 injured Persons	99,00,000.00
3	Medical Expenditure	97,67,452.00
4	Compensation towards loss of Public/Private Properties	1,52,31,430.00
5	Compensation towards loss of Crop/Yeild/Live Stock	98,30,332.00
6	Other compensation	13,21,624.00
	GRAND TOTAL	10,10,50,838.00

(c): Amongst the existing mechanism to prevent such incidents, the following steps have been initiated by GAIL:

- i. Safety Audits are carried out by independent external agencies and internal multidisciplinary teams to find out gaps if any and the recommendations are complied with time bound manner.
- ii. Well-equipped Fire protection and Safety measures have been set up across all GAIL Sites. Roles & Responsibilities assigned at various levels. F&S Department at site is headed by qualified and experienced Fire & Safety professionals / Specialist. Safety performance of each installation is being reviewed by Office In-Charge of Installations. Well qualified Fire & Safety personnel deployed round the clock to ensure that all safety preventive measures are taken and to control any emergency.
- iii. Daily foot patrolling in populated/ urban centers and monthly foot patrolling of Lines at other locations to identify encroachments / suspicious activities, if any. Also, GPS based online tracking system for foot patrolling implemented.
- iv. Security clearances have been obtained for patrolling/monitoring of RoU/RoW for operation of Unmanned Aerial Vehicle (UAV) for surveillance of Pipeline.
- v. A Disaster Management Sub Group has been formed at Corporate Office, GAIL primarily to come together for mitigating the Crisis without any delay and taking all actions which are necessary arising out of the Crisis.
- vi. A Centralized Integrity Management Group (CIMG) has been established to closely monitor & maintain comprehensive pipeline database and coordinate the integrity management of pipelines across the Country.
- vii. Group SMS and voice telephony system have been implemented at all GAIL sites for faster communication during emergency.
